

determined and recommended by the BICP which was notified for the first time as Rs. 2,225/kg on 3.4.96.

(d) Imports or indigenous procurement of raw material used for the manufacture of drugs is done by the companies engaged in such activity of manufacture and it is their responsibility to ensure that the material meets the specifications as required by them as also that it meets the standard prescribed by the Drug Controller General of India who clears all such drugs for general usage.

(e) and (f). This is the first time the price of bulk drug Pentoxifylline has been fixed. Stoppage of production by all producers of this drug is not anticipated.

(g) Incentives for bulk drug production are built in to the Policy. However, another objective of the Policy, namely, ensuring adequate availability of medicines at reasonable prices has also to be met.

New Crop Insurance Scheme

*369. SHRI C. NARAYANA SWAMY :

SHRI SATYA DEO SINGH :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government are considering to adopt new Crop Insurance Scheme;

(b) if so, the details thereof and the time by which the same is likely to be implemented;

(c) whether in view of the usual natural calamities like floods, hail storms etc., all the crops and fruits are likely to be covered under this Scheme; and

(d) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) to (d). Yes, Sir. A proposal to modify the existing Comprehensive Crop Insurance Scheme (CCIS) so as to rationalize the premia rates and to enlarge the coverage of crops and farmers is under the consideration of the Government.

However, based on a number of suggestions received from different quarters on the revision of the present scheme a draft note is proposed to be sent to all the Hon'ble Members of Parliament. A proposal for the revision of the present scheme will be prepared after receiving views from them.

[Translation]

Corruption Cases at Railway Headquarters and Divisional Offices

*370. SHRI RAM KRIPAL YADAV :

SHRI MOHAMMAD ALI ASHRAF FATMI :

Will the Minister of RAILWAYS be pleased to state:

(a) the number of cases of corruption referred at

the Railway Headquarters and Divisional offices during the last three years; and

(b) the number of officers against whom the disciplinary action has been taken during the said period, Zone-wise and Division-wise?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) No. of Corruption Cases investigated Division-wise during the last three years

Southern Railway

Division	Year		
	1993	1994	1995
1	2	3	4
Mysore	1	-	-
Trivandrum	1	1	1
Madras	1	1	-
Madurai	-	1	-
Tricharapalli	-	-	-
Palghat	-	-	-
Bangalore	-	-	-
H.Q.s/Const./ Work shop	8	5	6
Total	11	8	7

Western Railway

H.Qs.	3	2	4
Bombay	4	-	2
Baroda	3	1	-
Ratlam	1	1	3
Kota	5	3	4
Bhavnagar	1	-	-
Rajkot	-	-	-
Jaipur	2	2	3
Ajmer	3	1	2
Total	22	10	18

South Central Railway

H.Qs.	5	5	3
Vijayawada	3	10	5
Guntakal	2	1	1
Hyderabad	1	1	2
Hubli	1	1	3
Total	12	18	14

Northern Frontier Railway

Katihar	2	4	2
Alipurdaur	1	4	2

1	2	3	4
Lumding	1	4	1
Tindukia	2	3	2
H.Qs.	3	3	4
Total	9	18	11

North Eastern Railway

Izatnagar	1	6	-
Lucknow	1	9	-
Varanasi	4	4	3
Sonepur	7	4	2
Samastipur	2	2	4
H.Qs.	19	7	8
Total	34	32	17

Central Railway

Mumbai	1	2	6
Bhushawal	1	1	1
Bhopal	1	4	1
Jhansi	4	5	6
Jabalpur	2	3	4
Nagpur	6	1	1
Sholapur	-	-	1
H.Qs. (including W/shops)	8	11	4
Total	23	27	24

Northern Railway

H.Qs. including Workshop	31	44	34
Allahabad	2	2	3
Bikaner	2	6	5
Ambala	3	6	4
Firozpur	2	6	5
Delhi	5	5	5
Jodhpur	4	5	2
Moradabad	3	4	3
Lucknow	4	5	1
Total	56	83	62

Eastern Railway

Sealdah	7	-	2
Howrah	1	2	-
Asansol	6	2	-
Dhanbad	1	2	1
Danapur	3	2	7

1	2	3	4
Mugualsarai	1	5	7
Malda	2	1	2
H.Qs.	1	5	5
Total	22	19	24

South Eastern Railway

Visakhapatnam	5	2	-
Kharagpur	2	2	1
Nagpur	2	1	1
Chakdarpur	1	2	2
Sambalpur	-	1	-
Adraalsarai	1	1	3
Khurda Road	1	-	1
Waltair	-	1	-
HQs/Const.	3	2	2
Total	15	12	10
Grand Total	204	227	187

(b) No. of Officers Awarded Punishment Division-wise during the last three years.

Southern Railway

Mysore	1	-	-
Trivandrum	-	-	-
Madras	1	-	1
Madurai	1	1	1
Tricharapalli	1	1	-
Palghat	1	-	-
Bangalore	1	1	1
H.Q.s/Const./ Work shop	15	12	7
Total	21	15	10

Western Railway

H.Qs.	8	4	2
Bombay	6	1	2
Baroda	7	2	4
Ratlam	2	1	-
Kota	8	1	3
Bhavnagar	-	-	1
Rajkot	1	-	1
Jaipur	4	1	4
Ajmer	2	-	-
Total	38	10	17

1	2	3	4
<i>South Central Railway</i>			
H.Qs.	8	8	7
Vijayawada	4	4	3
Guntakal	2	3	1
Hyderabad	2	3	2
Hubli	2	2	2
Total	18	20	15

<i>Northern Frontier Railway*</i>			
Katihar	0	5	1
Alipurdaur	1	7	1
Lumding	2	9	0
Tinsukia	2	2	-
H.Qs.	3	8	3
Total	8	31	5

<i>North Eastern Railway</i>			
Izatnagar	-	1	3
Lucknow	-	1	-
Varanasi	-	1	-
Sonepur	-	4	-
Samastipur	-	1	-
H.Qs.	-	9	1
Total	-	17	4

<i>Central Railway</i>			
Mumbai	8	7	5
Bhushawal	3	2	3
Bhopal	2	2	-
Jhansi	7	7	1
Jabalpur	-	-	1
Nagpur	1	-	3
Sholapur	-	-	-
H.Qs. (including W/shops)	13	8	5
Total	34	26	18

<i>Northern Railway</i>			
H.Qs. including Workshop	18	30	22
Allahabad	1	3	2
Bikaner	1	3	2
Ambala	2	2	3
Firozpur	-	3	-

1	2	3	4
Delhi	2	4	-
Jodhpur	3	4	3
Moradabad	1	4	2
Lucknow	2	2	2
Total	30	55	36

<i>Eastern Railway</i>			
Sealdah	3	-	2
Howrah	-	-	-
Asansole	4	3	-
Dhanbad	-	-	-
Danapur	2	-	7
Mugualsarai	3	7	6
Malda	1	-	-
H.Qs.	-	9	3
Total	13	19	18

<i>South Eastern Railway</i>			
HQs and Constn.	9	5	5
Kharagpur	3	1	1
Khurda Road	3	3	2
Waltar	2	3	1
Adra	1	3	1
Chakdarpur	2	-	1
Bilaspur	1	-	1
Nagpur	1	-	1
Total	22	15	13
Grand Total	184	208	136

[English]

Polluting Industrial Units

*371. SHRI SHANTILAL PARSOTAMDAS PATEL
PROF. OM PAL SINGH NIDAR :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the number of large and medium scale industries which have not installed anti-pollution devices, State-wise; and

(b) the action taken by Government against them?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) A statement is attached.

(b) The Government has taken action against the polluting industries in accordance with law. The